NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/84/(IB)/2017

NAME OF THE PETITIONER(S) : CREATIVE LTD

NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

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Counsel representing both the parties are present and stated that the parties are making efforts to settle the matter. Both the counsel prayed time for making submissions in relation to the settlement talks and reporting the final outcome of the same. Time extended at request. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc

S. HUSSAIN AFROLE